

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4119/2014

The 11th day of April, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Biteshwar Nath,
Age 63 years,
S/o Shri D.C. Ram,
Retd. Head Parcel Clerk,
Northern Railway,
Jagadhri Railway Station,
Jagadhri
C/o Arvind Kumar,
Qr. No.146, Pillanji,
Sarojini Nagar, New Delhi. .. Applicant

(By Advocate: Shri S.P. Sethi)

Versus

Union of India through:

1. General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
Ambala Division,
Ambala Cantt.
3. Sr. Divl. Commercial Manager,
Northern Railway, Ambala Divn.
Ambala Cantt. .. Respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

The instant O.A. is filed by the applicant seeking granting of the 3rd MACP from the due date. The respondents along with their counter filed Annexure R-1 dated 11.08.2015, whereunder they have granted the 3rd MACP to the applicant.

2. In view of granting of the 3rd MACP by the respondents, the instant O.A. becomes infructuous. Accordingly, the O.A. is dismissed as infructuous. However, if the applicant is having any other grievances in respect of the Annexure R-1 dated 11.08.2015, he may challenge the same, in accordance with law. No order as to costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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